## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:345 ANSWERED ON:24.02.2010 ESTABLISHMENT OF NATIONAL

ESTABLISHMENT OF NATIONAL DATA BASE OF ACADEMIC QUALIFICATIONS

Adsul Shri Anandrao Vithoba; Bhagat Shri Sudarshan; Dharmshi Shri Babar Gajanan; Rao Shri Nama Nageswara; Siricilla Shri Rajaiah

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to set up a national data base of academic qualifications in an electronic format by an identified registered depository;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has consulted all the stake holders before evolving the proposed System;
- (d) if so, the details thereof;
- (e) whether the Government has constituted a task force for this purpose;
- (f) if so, the details thereof; and
- (q) the time by which the said system is likely to be operationalised in the country?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

- (a) & (b): Yes, Sir. The Government proposes to set up a national data base of academic qualifications in an electronic format by an identified registered depository. This would provide immense benefit to institutions, students and alumni and employers by enabling online access of academic qualifications, eliminating the need for persons to approach educational institutions for obtaining transcripts or for verification and reducing the need for institutions to preserve records in physical form related to academic performance of students for a number of years. The system could also eliminate fraudulent practices such as forgoing of certificates and mark-sheets by facilitating online verification.
- (c) to (g): A Task Force on Electronic Depository of Academic Qualifications has been constituted by the Government on 11th January,2010 with the following terms of reference:-
- (i) to prepare a road-map for implementation of the concept of electronic depository of academic qualifications in dematerialized form;
- (ii) to identify a registered depository to whom the work of creation and maintenance of the national database of academic qualifications in an electronic depository can be entrusted;
- (iii) to detail the terms and conditions on which the work of creation and maintenance of the national database of academic qualifications can be entrusted to the identified electronic depository;
- (iv) to draft an appropriate legislation to provide legal mandate to the holding of academic qualifications in an electronic depository;
- (v) to make recommendations on such other incidental matters that may be relevant to the implementation of the concept of electronic depository of academic qualifications in dematerialized from;

The deliberations of the Task Force are underway and it is expected that the Task Force would submit its report by March, 2010 for the consideration of the Government.